OFFICE ORDER-3

Subject: Setting up of NFAC under “Faceless Appeal Scheme, 2021”-reg

In pursuance of para 4 of S.O. 5429(E) Notification No. 139/2021/F.No 370142/66/2021-TPL, dated the 28th December, 2021, notifying the Faceless Appeal Scheme, 2021 and in supersession of Office Order-1 dated 25.09.2020 (F.No.187/4/2020-ITA-I), the Central Board of Direct Taxes hereby sets up the National Faceless Appeal Centre (hereinafter referred to as the NFAC), which shall have its headquarters at Delhi and shall comprise of the following Income-tax Authorities:

<table>
<thead>
<tr>
<th>S.No</th>
<th>Income-tax authority</th>
<th>Headquarters</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Principal Chief Commissioner of Income-tax (NFAC), Delhi</td>
<td>Delhi</td>
</tr>
<tr>
<td>2.</td>
<td>Income-tax Officer (NFAC)(HQ), O/o Principal Chief Commissioner of Income-tax (NFAC), Delhi.</td>
<td>Delhi</td>
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<td>3.</td>
<td>Commissioner of Income-tax (NFAC), Delhi</td>
<td>Delhi</td>
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<tr>
<td>4.</td>
<td>Income-tax Officer(NFAC) (HQ), O/o Commissioner of Income-tax (NFAC), Delhi</td>
<td>Delhi</td>
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<tr>
<td>5.</td>
<td>Additional/ Joint Commissioner of Income-tax (NFAC), Delhi.</td>
<td>Delhi</td>
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<tr>
<td>6.</td>
<td>Deputy/ Assistant Commissioner of Income-tax (NFAC), Delhi.</td>
<td>Delhi</td>
</tr>
</tbody>
</table>

2. The NFAC will have such other ministerial staff, executive or consultant, as considered necessary, which will be provided by the Principal Chief Commissioner of Income-tax, Delhi in consultation with the Board.

3. This order shall come into force with effect from the 29th December, 2021.

4. This issues with the approval of Chairman, CBDT.

5. The Hindi version of this order shall follow.

(Sourabh Jain)
Under Secretary to the Government of India

Copy to:

1. PS to FM/OSD to FM/PS to MoS (R)/OSD to MoS (R)
2. PS to Secretary (Finance) / (Revenue)
3. Chairman, CBDT & All Members, CBDT
4. All Principal Chief Commissioners of Income-tax / Principal Director Generals of Income-tax.
6. All Joint Secretaries / CsIT, CBDT
7. Web Manager, O/o Pr. DGIT(Systems) with request to upload on the departmental website of incometaxindia@gov.in.
8. Commissioner of Income-tax (Media & TP) and official Spokesperson, CBDT, New Delhi.
9. Secretary General, IRS Association/ Secretary General, ITGOA/ All - India Income Tax SC & ST Employees' Welfare Association/ Income Tax Employees Federation (ITEF).
10. Jt.CIT, Date-Base Cell for Uploading on irsofficersonline.org.

(Sourabh Jain)
Under Secretary to the Government of India